

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 16.10.2025**

**COURT OF REGISTRAR**

**(HYBRID MODE)**

**11:30 A.M.**

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**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 6222 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Shalin Bharat Chokshi Vs. Bank of Baroda & Anr.	Sarvaswa Chhajer
<b>2.</b>	I.A. No. 6223 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Saumil Bharat Chokshi Vs. Bank of Baroda & Anr.	Sarvaswa Chhajer
<b>3.</b>	I.A. No. 6224 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Moneywise Financial Services Ltd. Vs. Indirapuram Habitat Centre Pvt. Ltd.	Kanika Singhal
<b>4.</b>	I.A. No. 6225 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Bharat Rashiklal Chokshi Vs. Bank of Baroda & Anr.	Sarvaswa Chhajer
<b>5.</b>	I.A. No. 6293 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Siddhivinayak Enterprises Vs. Popular Steel Works and Agricultural Implements Pvt. Ltd.	Jasmeet Singh

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